

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2015 &  
IA NO. 324 OF 2015**

**Dated: 10<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s. Maithon Power Ltd. .... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Janmali M

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1  
  
Ms. Anusha Bardhan  
Mr. Shubham Arya for R.2

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **16.03.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**